



Appellate Tribunal for Electricity
Core-4,7th Floor, SCOPE COMPLEX, Lodhi Road,
New Delhi – 110003

No .2/48/2015-Admn./APTEL/ -438-47

Dated the 14th January, 2021

OFFICE ORDER

Consequent upon completion of her deputation period and with approval of the Hon'ble Chairperson, APTEL, Dr. Ashu Sanjeev Tinjan relieved of her duties as Registrar in Appellate Tribunal for Electricity w.e.f. 14.01.2021 (AN).

With reference to her posting order of Hon'ble High Court of Punjab and Haryana at Chandigarh Endst. No. 8Gaz.I/VI. M. 46 dated 13.01.2021, She is requested to join her duty in Industrial Tribunal-Labour Court-III, Faridabad. She will be entitled for joining time as per rule.

This issues with the approval of the Hon'ble Chairperson, APTEL.

(Kapil Kumar Shrama)
Admn.-Cum-Accounts Officer.

Copy to:

1. Dr. Ashu Sanjeev Tinjan, Registrar, APTEL, with the request to her duty in, Industrial Tribunal-Labour Court-III, Faridabad.
2. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh.
3. Director, (R&R), Ministry of Power, Shram Shakti Bhawan, New Delhi-110001.
4. Pay & Accounts Officer, PAO, (Sectt.), Ministry of Power, Sewa Bhawan, R.K.Puram, New Delhi-110022..
5. PPS to Hon'ble Chairperson, APTEL.
6. PS/PPS to Hon'ble Members.
7. PPS to Registrar, APTEL
8. Drawing & Disbursing Officer, APTEL.
9. Personal file of the individual concerned.
10. Office Assistant (IT) to upload and update at the official site of APTEL.